

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1334 of 2019**

**IN THE MATTER OF:**

**Power Grid Corporation of India Ltd.**

**...Appellant**

**Versus**

**Korba West Power Company Ltd. & Ors.**

**...Respondents**

**For Appellant:**

**Shri Anshuman Sharma and Shri Vishesh  
Dhundia, Advocates**

**For Respondents:**

**Shri Manmeet Singh, Shri Ayush Sharma and Shri  
Abhinandan Banerjee, Advocates (R-2)  
Shri Mahesh Agarwal, Shri Arshit Anand, Ms.  
Aashna Agarwal, Shri Yojit Mehra and Shri Arnav  
Behari, Advocates (R-3)**

**O R D E R**

**23.01.2020**        The Counsel for Respondent No.2 states that he will file Reply today. The same may be filed. Respondents may Complete filing of Replies, if not already filed, by 30<sup>th</sup> January, 2020. Rejoinder, if any, may be filed by 6<sup>th</sup> February, 2020.

List the Appeal on 18<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*